

SPECIAL BENCH  
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/98(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF :- VIDHYALAXMI MERCHANDISE PRIVATE LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

**Appearance (via video conferencing/physically)**

Mr. S. K. Tiwari, Adv. ] For the Petitioner  
Mr. Jayesh Choradia, Adv. ]

Dy. Director ] R.O.C., West Bengal

**ORDER**

1. Learned Counsel for the Petitioner present. Dy. Director of Registrar of Companies present.
2. The Report of Registrar of Companies, West Bengal has come with no objection.
3. Registrar of Companies, West Bengal is directed to furnish fresh Report particularly with reference to para 3 of the Report dated 18.09.2023 furnished to this Tribunal.
4. List this matter for consideration on **10.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**